

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 230 OF 2014**

**APPEAL NO. 231 OF 2014**

**APPEAL NO. 155 OF 2015**

**APPEAL NO. 156 OF 2015**

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014  
& 159 OF 2015**

**APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013 & 160 OF 2015**

**APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015**

**APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**Dated: 30<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 230 OF 2014**

**BSES Rajdhani Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 231 OF 2014**

**BSES Yamuna Power Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

Mr. Arun Kumar Datta

**APPEAL NO. 155 OF 2015**

**BSES Rajdhani Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Divyanshu Rai  
 Mr. Nikhil Nayyar

Mr. Arun Kumar Datta

**APPEAL NO. 156 OF 2015**

**BSES Yamuna Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Divyanshu Rai  
 Mr. Nikhil Nayyar

Mr. Arun Kumar Datta

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013,  
 110 OF 2014 & 159 OF 2015**

**BSES Yamuna Power Ltd.** ...Appellant(s)  
**Vs.**  
**Delhi Electricity Regulatory Commission** ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra  
 Mr. Manoj Kr. Sharma for R-1

Mr. Arun Kumar Datta (Rep.)

**APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013  
& 160 OF 2015**

**BSES Rajdhani Power Ltd.** **...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
 Counsel for the Respondent(s) : Mr. Pradeep Misra  
 Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 235 OF 2014 & IA NOS. 161 &  
316 OF 2015**

**BSES Rajdhani Power Ltd.** **...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
 Counsel for the Respondent(s) : Mr. Pradeep Misra  
 Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**BSES Yamuna Power Ltd.** **...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
 Counsel for the Respondent(s) : Mr. Pradeep Misra  
 Mr. Manoj Kr. Sharma for R-1

Mr. Arun Kumar Datta

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **17<sup>th</sup> & 19<sup>th</sup> September, 2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

*ts/mk*